

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 19.09.2019 (THURSDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd. & Ors.	Kunal Tandon	Amit Vinayak (R1-R4), Nitesh Srivastava (R6)
2.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
3.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
4.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. With	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
5.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
6.	Comp. App (AT) (Ins) No. 729 of 2019	G.R.K. Reddy. Vs. Phoenix ARC Pvt Ltd & Ors.	Nithin Chowdary	Arjit Mazumdar
7.	Comp. App. (AT) (Ins) No. 865 of 2019	Saran Equipments & Engineers Pvt Ltd. Vs. Pioneer Fabricators Pvt Ltd.	Mohit Nandwani	

For Admission (Fresh Cases)

8.	Comp. App. (AT) (Ins) No. 961 of 2019	Anil Syal. Vs. Sanjay Kapoor & Anr.	Mahohar Malik	
9.	Comp. App. (AT) (Ins) No. 962 of 2019	Uniexcel Developers Pvt. Ltd. Vs. Uniexcel Ltd.	Saurabh Kalia	
10.	Comp. App. (AT) (Ins) No. 963 of 2019	Hema Manoj Shah. Liquidator of Shivam Water Treaters Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Abhishek Anand	

11.	Comp. App. (AT) (Ins) No. 964 of 2019	Union of India. Through Serious Fraud Investigation Office (SFIO) Vs. Maharashtra Tourism Development Corporation & Anr.	Ashim Sood	
12.	Comp. App. (AT) (Ins) No. 965 of 2019	Union of India. Through Serious Fraud Investigation Office (SFIO) Vs. Duane Park Pvt Ltd & Anr.	Ashim Sood	
13.	Comp. App. (AT) (Ins) No. 966 of 2019	Om Prakash Pandey. Vs. State Bank of India & Anr.	Jayati Chowdhury	
14.	Comp. App. (AT) (Ins) No. 967 of 2019	Vivek Verma. Vs. IPRO Sugar Engineering Pvt Ltd & Anr.	Aaditya Vijay Kumar	
15.	Comp. App. (AT) (Ins) No. 968 of 2019	Jagtar Singh & Sons Hydraulics Pvt Ltd. Vs. Intec Capital Ltd.	Ritu Yadav	
16.	Comp. App. (AT) (Ins) No. 969-970 of 2019	Jai Kishan Gupta. Vs. Green Edge Buildtech LLP & Anr.	S. Mishra	
17.	Comp. App. (AT) (Ins) No. 971 of 2019	Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd.	P.K. Agrawal	
18.	Comp. App. (AT) No. 253 of 2019	Sigmalon Equipment Pvt Ltd & Ors. Vs. Vinod Kumar	Saswat Pattnaik	
19.	Comp. App. (AT) No. 254 of 2019	Yashdeep Trexim Pvt. Ltd. Vs. Rainey Park Suppliers Pvt. Ltd. & Ors.	Atanu Mukherjee	

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 327 of 2019	Shivalik Cotsyn Pvt Ltd. Vs. Bhaveshtexco Fab Pvt Ltd	Swarnendu Chatterjee	Vishal Malhotra
21.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer & Ors. RP of SPS Steel Rolling Mills Ltd With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
22.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer & Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP

23.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
24.	Comp. App. (AT) (Ins) No. 555 of 2019	VA Tech Wabag Ltd. Vs. Venkatesan Sankarnarayan & Ors.	B.Dubey	Sabhya Choudhary
25.	Comp. App. (AT) (Ins) No. 558 of 2019	Shyam Sunder Bhatiya Vs. Khozim Yusuf Nagarwala & Anr.	Swaroop George	Gautam Singh Amol Vyas-R2
26.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	P.R. Raman-R1 K.S. Mahadevan- R2 Nidhi Saini
27.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt Ltd. Vs. Tecpro Systems Ltd & Ors.	Arvind Kumar	
28.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP
29.	Comp. App. (AT) (Ins) No. 771 of 2019	Poonam Gupta Vs. Suman Chadha & Anr.	Gautam Bajaj	Vinod Khanna-R2
30.	Comp. App. (AT) (Ins) No. 830 of 2019	Indiabulls Housing Finance Ltd. Vs. Samir Kumar Bhattacharya & Anr.	Sumesh Dhawan	
31.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. With	P.J. Rishikesh	
32.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	
33.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. With	Vinod Kumar Mahajan	
34.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	
35.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2

36.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. With	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2
37.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India &Anr.	Anand shanker Jha	Om Prakash Shukla Pranjal Prateek-R2

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In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 270 of 2018 Part Heard	Jai Mahal Hotels Pvt. Ltd. Vs. Rajkumar Devraj & Ors. With	Sayan Ray	Abhishek Rao
2.	Comp. App. (AT) No. 271 of 2018 Part Heard	Rajkumar Vijit Singh & Anr. Vs. Rajkumar Devraj & Ors. With	Manisha Chaudhary	Abhishek Rao
3.	Comp. App. (AT) No. 329 of 2018 Part Heard	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	Abhishek Rao

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For Orders

4.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
5.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

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For Orders

6.	Comp. App. (AT) (Ins) No. 139 of 2018	Vishal Vijay Kalantri Vs. DBM Geotechnics&ConstructionsPvt. Ltd & Anr. With	S.Santanam Swaminadhan	Shivank Diddi-R1 I.P.S. Oberoi Kunal Vajani-RP
7.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah,	Mahesh Agarwal	Shashank Agarwal Mahima Singh

		RP of Dighi Port Ltd & Ors. With		
8.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors. With	Mahesh Agarwal	Shashank Agarwal Mahima Singh
9.	Comp. App (AT) (Ins) No. 722 of 2019	Vishal Vijay Kalantri. Vs. Dighi Port Ltd & Ors.	Neena Nagpal	
10.	Comp. App. (AT) (Ins) No. 675 of 2019	Sankararaman Vaidyanathan. Vs. Val-Met Engineering Pvt Ltd & Anr.	Anil Kaushik	Ravi Raghunath Bhavana Duhoon- IRP
11.	Review Application (AT) 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Limited Vs. Competition commission of India & Anr	H.S. Chandhoke	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India
12.	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of india & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.

For Hearing

13.	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd & Anr Vs. Hotel BirsaPvt Ltd & ors	Purti Marwaha	Krishanu Ray
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By Order

**-sd/-
Registrar**